

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.138
80/60 to 62/ND/2019

IN THE MATTER OF:
M/s. Morelle Dealers LLP & Ors.

....APPLICANT

SECTION
U/s 60 to 62

Order delivered on 11.02.2021

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the IT Department : Mr. Zoheb Hossain & Mr. Parth Semwal,
Sr & Jr Standing Counsel.

ORDER

Counsel for the Petitioner is present. Counsel for the Income Tax Department is present. There is no representation on behalf of the RD, RoC and OL. The counsel for the Petitioner is directed to serve fresh notice to the said Authorities along with the copy of petition and file proof of service along with affidavit on or before next date of hearing.

The counsel for the Income Tax Department is directed to file the report before the next date of hearing.

List the matter on 9th March, 2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)